THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/537

Dated Shillong, the 8th May, 2025

It is hereby notified for the information of all concerned that:-

On 9 th May, 2025	
Hon'ble Mr. Justice W. Diengdoh	In addition to His Lordship's list and determination, shall take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice B.Bhattacharjee

By Order,

REGISTRAR (JUDICIAL SERVICE)

Memo. No. HCM.III/166/2019-Judl./Part-I/537A Copy to: - Dated Shillong, the 8th May, 2025

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The Deputy Registrar cum PS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 6. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 10. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 11. The Assistant Registrar-IV/Stamp Reporter, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 12. All Court Masters/Court officers concerned for information and necessary action.
- 13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 14. Notice Board.
- 15. Office File.

REGISTRAR (JUDICIAL SERVICE)

